CENTRAL ADMINISTRATIVE TRIBUNAL MUMBAI BENCH, MUMBAI

ORIGINAL APPLICATION No.210/0096/2020

Date of decision: 29.01.2020

CORAM: - R. VIJAYKUMAR, MEMBER (A).
R.N. SINGH, MEMBER (J).

- 1. Gyanendu Shekhar Son of Karmendu Bhushan Singh Date of birth: 22.10.1980, age 39 years 03 months, Working as: INSPECTOR (Group "C" post) in the office of Additional CIT, Range- 5(3), 5th Floor, Aayakar Bhawan, M.K. Road, Mumbai 400 020 and residing at: G-804, 8th Floor, Bhagwati Imperia, Plot No.1, Sector-9, Ulwe, Navi Mumbai, Raigad, State of Maharashtra, Pin Code 410206, Cell No.9372087596, E-mail ID: shekharqyanendu@yahoo.com
- Navneet Singh Tomar, Son of Ram Kishore Singh Date of birth: 01.01.1983, age 37 years 01 month, working as: INSPECTOR (Group "C" post) in the office of Additional CIT, Range- 3(2), 400020 and residing at: 208/2687, 1st Floor, Sector-6, Kane Nagar, Antop Hill, Mumbai- 400037, State of Maharashtra, Cell: 9004853252, E-mail ID:nawneetsingh.it@gmail.com
- 3. Bikash Choudhary Son of Late
 Shri Gorakh Choudhary, Date of birth: 05.06.1980,
 age 39 years 07 months,
 working as INCOME INSPECTOR (Group "C" post)
 in the office of Additional Commissioner of Income-Tax,
 Room No.606, Aayakar Bhavan, M.K. Road, Mumbai,
 Maharashtra 400020, and residing at: 5317, 144-B,
 Sector-7, Antop Hill, S.M. Plot, Wadala, Mumbai 400037,
 Maharashtra, Cell: E-mail ID: bikash.choudhary@incometax.gov.in
- 4. Ajay Prakash Karn Son of Kamala Kantlal Das, Date of birth: 02.07.1982, age 37 years 06 months, working INCOME INSPECTOR (Group "C" post) in the office of Joint Commissioner of Income Tax-30(1), 5th Floor, Kautilya Bhavan, G-Block, B.K.C. Bandra (East), Mumbai 400051 and residing at:1195, 2nd Fl;0or, 191, Sector-6, CGS Colony, Antop Hill, Kane Nagar, Antop Hill, Mumbai

400037, State of Maharashtra,
Cell: E-mail <u>ID: karnpajay@gmail.com</u>

- 5. Prabhat Ranjan Son of
 Late Shree Surendra Sharma, Date of birth:
 05.10.1974, age 45 years 03 months, working as:
 INSPECTOR (Group "C" post) in the office of the
 Joint CIT (Exem)-1, Mumbai, 5th Floor, Piramal
 Chamber, Lalbaugh, Mumbai 400012 and residing
 at: 23, Vidya Niwas, IIT Campus, Hill Side Road,
 IIT Mumbai, Powai, Mumbai 400076, State of
 Maharashtra, Cell: 9969234348
 E-mail ID:prabhatranjan31@gmail.com
- 6. Ujjawal Kumar Son of Shiv Shanker
 Prasad Date of birth: 19.01.1980, age 40
 years, working as: INSPECTOR (Group "C" post)
 in Additional CIT-15(3), Room the office of No.473,
 Aayakar Bhavan, Mumbai 400020 and residing at:
 194/2131, 4th Floor, CGS Colony, Kane Nagar,
 Antop Hill, Mumbai 400037, State of Maharashtra,
 Cell: 9321586492 E-mail ID: ujjawal.mum07@gmail.com
- 7. Ajeet Kumar Son of Deo Narayan Sharma
 Date of birth: 15.02.1980, age 40 years,
 working as: INSPECTOR (Group "C" post)
 in the office of Additional CIT, Range-10(2), Room
 No.216(A), 2nd Floor, Aayakar Bhawan, M.K. Road,
 Mumbai 400020 and residing at:601, B-Wing, 6th Floor,
 Building No.15, Income Tax Colony, Powai, Mumbai
 400076, State of Maharashtra,
 Cell: 9969232603 mail ID: ajeetdev.kumar80@gmail.com
- 8. Sanjeet Kumar Son of Ashok Kumar Singh
 Date of birth: 05.02.1976, age 44 years 01
 month, working as: INSPECTOR (Group "C" post)
 in the office of DDIT(INV), Unit-1(4), Room No.1809,
 Air India Building, Nariman Point, Mumbai 400021 and
 residing at: 13- A/1103, 11th Floor, Income
 Tax Colony, Rambagh, I.I.T. Powai, A.S. Marg,
 Powai, Mumbai-400076, State of Maharashtra,
 Cell:9653462809 E-mail ID: sanjeetkumar212@gmail.com
- 9. Gouri Shankar Verma, Son of Prameshwar Prasad Verma Date of birth: 15.10.1976, age 43 years 03 months, working as: INCOME TAX- INSPECTOR (Group "C" post) in the office of DDIT (Inv.) Unit-7(3) 18th Floor, Air India Building, Nariman Point, Marine Drive, Mumbai 400021 and residing at: Type- III/42/418, CGS Colony, Ekta Vihar, Sector- 25, CBD, Belapur, Navi Mumbai, District Thane, Pin Code-400614, State of Maharashtra,

Cell:9969237427 E-mail ID: gsverma37@gmail.com

- 10. Vinay Kumar Son of Baidyanath Lal Yadav
 Date of birth: 10.12.1977, age 42 years
 01 month, working as: INSPECTOR (Group "C" post)
 in the office of ADIT (INV.), Unit-1(3), Mumbai,
 1809-A, 18th Floor, Air India Building, Nariman
 Point, Mumbai 400021 and residing at: 746,
 Building No.25, 1st Floor, CGS Colony, Sector-7,
 Antop Hill, Mumbai 400037,
 Maharashtra, Cell:9969233268
 E-mail ID: vinaybhq.raj@qmail.com
- 11. Santosh Kumar Jha Son of
 Brahma Nand Jha
 Date of birth: 11.02.1980, age 40
 years, working as: INCOME TAX-INSPECTOR
 (Group "C" post) in the office of the Deputy Director
 of Income-Tax (Inv), Unit-6(4), Room No.2012,
 AIR-INDIA Building, Nariman Point, Mumbai
 400021 and residing at: 208/2646, 3rd Floor,
 CGS Colony, Sector-6, Kane Nagar, Antop
 Hill, Mumbai 400037,
 State of Maharashtra, Cell:
 9969235575 E-mail ID: skj 44@rediffmail.com
- 12. Hari Narayan Singh
 Son of Rajeshwar Prasad Singh
 Date of birth: 15.11.1982, age 37 years 02
 months, working as: INCOME TAXINSPECTOR (Group "C" post) in the office of
 ACIT-12(3)(2) Room No.148, Aayakar
 Bhavan, M.K. Road, Mumbai 400020, and
 residing at: 13A/1202, Income Tax Residence
 Complex, Powai, IIT, Mumbai 400076 State of
 Maharashtra, Cell:
 E-mail ID:hari.n.singh@incomtax.gov.in
- 13. Basant Bharti
 Son of Prabhat Kumar
 Date of birth: 01.03.1984, age 36 years 02
 months, working as: INSPECTOR (Group "C"
 post) in the office of DGIT (Inv) 20th Floor, Air
 India Building, Nariman Point, Mumbai 400021
 and residing at: 601, 6th Floor, Balaji Darpan,
 Plot No.19, Sector-2, Panvel, Ranvel, District Raigad, State of Maharashtra, Pin Code 410206,
 Cell:9969234262
 E-mail ID:bharti.basant@income.gov.in
- 14. Prasun Kumar Son of Chandeshwar Lal Karn

Date of birth: 11.03.1982, age: 37 years 10 months, working as: INSPECTOR (Group "C" post) in the office of JT-CIT-30(2), R.No.521, 5th Floor, Kautilya Bhavan, BKC, Bandra (East), Mumbai 400051, and residing at: 405, 4th Floor, Jain Darshan, Plot No.150, Sector-4, Maharashtra-Karanjade, Panvel, Raigarh 410206, Cell:9082575166
E-mail ID:prasun.kumar@incometax.gov.in

15. Saurabh Kumar Sinha
Son of Navendra Prasad
Date of birth: 02.07.1982, age 37 years 07
months, working as: INSPECTOR (Group "C"
post) in the office of Addl. CIT, Rg.8(2), Room
No.670, 6th Floor, Aayakar Bhawan, M.K. Road,
Mumbai 400020, and residing at 1779/46,
1st Floor, Sector-7,
CGS Colony, Antop Hill,
Mumbai 400037,
State of Maharashtra,
Cell: 9969233398,
E-mail ID:saurabhks777@gmail.com

16. Sumit Paul
Son of Barid Kanti Paul
Date of birth: 26.11.1976, age 43 years 02
months, working as: INSPECTOR (Group "C"
post) in the office of the Addl. CIT, Range2(1),
Room No.575, 5th Floor, Aayakar Bhavan,
M.K. Road, Churchgate, Mumbai 400020, and
residing: 236, 2nd Floor, 24, Type-III, Ekta
Vihar CGS Colony, Sector-25, CBD Belapur Navi Mumbai 400614, State of Maharashtra,
Cell:9969235579, E-mail
ID: sudhusumit@gmail.com

17. Suman Kumar Pathak
Son of Sri Dadan Pathak
Date of birth: 15.11.1979, age 40 years 02
months, working as: INCOME TAXINSPECTOR (Group "C" post) in the office of
ACIT-10(1)(1), Mumbai, Room No.217, 2nd
Floor, Aayakar Bhavan, M.K. Road, Mumbai
400019, and residing at:504, 5th Floor,
Today Genesis, Sector-10(B), Plot No.4, Ulwe,
Panvel, Raigad 410206, State of Maharashtra,

Cell:9324101854, E-mail ID:sumanpathak45@gmail.com

18. Vikas Raj,
Son of Awadhesh Kumar Singh
Date of birth: 07.01.1984, age 36 years 01
month, working as: INSPECTOR (Group "C"
post) in the office of Additional CIT (TDS),
RG-2(2), 7th Floor, Smt. K.G. Mitttal Ayurvedic
Hospital Building, Charni Road (West),
Mumbai 400002, and residing at:13-A/1104,
11th Floor, Income Tax Residential Complex,
Powai, Mumbai - 400076, State of
Maharashtra, Cell:9969234624, E-mail ID:
vikas.raj@incometax.gov.in

19. Rajeev Kumar
Son of Sri Deo Narayan Dubey,
Date of birth: 10.04.1977, age 42 years 09
months, working as: INSPECTOR (Group "C"
post) in the office of CTI (LTV), Floor No.29,
World Trade Centre, Cuffe Parade, Mumbai
400015 and residing at: 59, 4th Floor, CGS
Colony, Sector-7, Antop Hill, Mumbai 400037,
State of Maharashtra, Cell: 9969236097 Email ID: kumarrajeev06252@gmail.com

20. Gyanendra Kumar
Son of Late Balaram Singh,
Date of birth: 20.09.1976, age 43 years 04
months, working as: INSPECTOR (Group "C"
post) in the office of The Additional C.I.T.,
Range-6(2), Room No.562, 5th Floor, Aayakar
Bhawan, M.K. Road, Mumbai 400020, and
residing at: 287, 3rd Floor, Building No.12,
CGS Colony, Sector-7, Antop Hill, Mumbai
400037, State of Maharashtra, Cell:
8433774681 E-mail:
ID:gyanendrakumarit76@gmail.com

.. Applicants.

(By Advocate Shri R. G. Walia)

VERSUS.

Union of India
 Through: The Secretary,

Ministry of Finance, Department of Revenue, North Block, New Delhi-1.

- Department of Personnel Training (D.O.P.T.)
 The Secretary,
 Ministry of Finance,
 Department of Revenue,
 North Block,
 New Delhi-1.
- The Principal Chief Commissioner of Income Tax,
 3rd Floor, Aayakar Bhavan,
 M.K. Road,
 Mumbai -400020.

... Respondents.

ORDER (ORAL) Per: R. N. SINGH, MEMBER (J)

- 1. When the case is called out, Shri R. G. Walia, learned counsel appeared for the applicants.
- 2. Heard the learned counsel for the applicant.
- 3. The applicants 20 in numbers stated to be working as Inspectors have filed the present application under Section 19 of the Administrative Tribunals Act, 1985 alleging that though the applicants are seniors they are getting lower pay than their juniors and in view thereof they have claimed step-up of pay.

- 4. The learned counsel for the applicants submits that for redressal of their grievances the applicants have preferred representation(s) and such representations have not been responded to till date by the respondents.
- 5. The applicants have also filed the aforesaid MA No.103/2020 seeking permission to file the aforesaid OA jointly. The learned counsel for the applicants submits that the applicants are identically placed and their grievances are similar. Keeping in view these facts, the MA is allowed.
- 6. At this stage, the learned counsel for the applicant submits that the claim of the applicants is also covered by the judgment dated 22.03.2019 (Annexure A-1) Banglore Bench of this Tribunal in OA No.50/2017.
- 7. He further submits that the applicants shall be satisfied if the OA is disposed of at this admission stage itself with directions to the respondents to consider the applicants' pending representations by passing a reasoned and speaking order in a time bound manner.
- 8. In view of the aforesaid facts and

circumstances, we are of the considered view that if such request of the applicants is accepted no prejudice is likely to be caused to the respondents.

- 9. In view of the aforesaid, without going into the merit of the claim of the applicants, we dispose of this OA with directions to the respondents to consider the applicants pending representations (Annexure A-2) and dispose of the same by passing a reasoned and speaking order as expeditiously as possible and in any case within six weeks from the date of receipt of certified copy of this order.
- 10. The OA is disposed of in the aforesaid terms. No order as to costs.
- 11. At the request of the learned counsel for the applicants, copy of this order duly attested by the Court Officer be supplied to him.
- 12. <u>Dasti</u>.

(R. N. Singh)
Member (J)

(R. Vijaykumar) Member(A)

V.